

strengthen defence cooperation including enhancing defence exchanges through regular dialogue at various levels as also through Service-to-Service Staff Talks.

Both sides have also agreed to upgrade the bilateral joint Army exercise 'HARIMAU SHAKTI' to company level and to set up SU-30 Forum for cooperation in training, maintenance, technical support and safety-related issues, etc. Setting up of the Forum was also discussed during the Air Staff Talks in April, 2016.

#### **Recruitment of women into the armed forces**

1006. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is planning to review and amend its policies to encourage and facilitate recruitment of more women into the armed forces; and
- (b) if so, details thereof and if not, reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Review of recruitment policies including greater role for women in defence is a continuous and ongoing process.

#### **Rehabilitation policy for injured servicemen**

1007. SHRI ANUBHAV MOHANTY: Will the Minister of DEFENCE be pleased to state:

- (a) what is the policy of Government with respect to rehabilitating those who are injured and end up with permanent damage during active operations and are declared unfit for combat duties; and
- (b) whether Government would consider the fitness of those injured in active operations in other parameters and utilize their services for full length instead of giving them compensation or voluntary / compulsory retirement and send them home rendering their life absolutely useless?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### **Successful projects for DRDO**

1008. SHRI SANJAY RAUT: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that in the last five years, DRDO has conducted researches in many important projects, security and production of other fields which are beneficial for growth of the country with regard to security, industrial and public welfare;

(b) if so, the names of such projects upon which DRDO has conducted research successfully;

(c) whether Government has signed agreements with industrial houses or others for commercial technology transfer regarding such research technology projects with the purpose of security and industrial growth of the country;

(d) if so, the names of such projects and details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) The prime mandate of Defence Research and Development Organisation (DRDO) is to design, develop and lead to production state-of-the-art sensors, weapon systems, platforms and allied equipment for our Defence Services. A number of products and technologies have been developed as spin-off, which are also beneficial with regard to industrial and public welfare, in addition to the national security.

During last five years (01 April 2011 - 31 March 2016) DRDO has successfully completed 248 projects in the following categories:

- |   |  |
|---|--|
| • Mission Mode (MM)                                     | • Bio-Fuel                                       |
| • Science & Technology (S&T)                            | • Carbon Nanotubes                               |
| • Technology Development (TD)                           | • Communication Networks                         |
| • Infrastructure & Facilities (IF)                      | • Crypto-Systems                                 |
| • Products Support (PS)                                 | • Electronic Warfare Suite for Fighter Aircraft  |
| Some of the major completed projects are:               | • Heavy Drop System                              |
| • Active-cum-Passive Towed Array Sonar                  | • Hull Mounted Sonar                             |
| • Advanced Fuel Cell                                    | • Identification of Friend or Foe (IFF) System   |
| • Aerostat-Akashdeep                                    | • L-Band Solid state Active Array Radar (L-STAR) |
| • Airborne Active Electronically Scanned Antenna (AESA) | • Low Frequency Dunking Sonar                    |
| • Anti Torpedo Decoy System, Mareech                    | • Maritime Patrol Airborne Radar                 |
| • Armoured Amphibious Dozer                             | • Mini and Micro Air Vehicle                     |

- Modern Electronic Support Measure (ESM), Varuna
- Modern Sub-machine Carbine
- Mountain Foot Bridge
- Multi Mission Radar
- NBC Detection and Protection Systems
- Rotary Engine for Unmanned Aerial Vehicle
- Self Protection Suite for Helicopters
- Special Composites & Alloys
- Tank Ammunition
- Underwater Autonomous Vehicle
- Unmanned Ground Vehicle
- Warheads

(c) and (d) Yes, Sir. DRDO has signed Licensing Agreement for Transfer of Technology (ToT) of DRDO developed products to enable industry to grow in the civilian market beyond the defence market.

The following are some of the products for which ToT are given to industry:-

- 20 mm Rubber Tiles
- Aeroheal
- Aeromos
- Air Cleaning Filters
- Alocal Cream
- Aloe Vera Juice
- Autoinjector
- Bio-Digester
- Boot Flying
- Breathing Apparatus
- Chikungunya Igm Elisa Detection Kit
- Copper Titanium Alloy
- Explosive Detection Kit
- First Aid Kit CBW
- Fluid Engine Starting Aid
- FR Anti G Suit
- FR Gloves
- Ground Control Station for Unmanned Aerial Vehicle
- High Altitude Herbal UV Screen Product
- Impregnated Carbon for Air Cleaning Filters for Object
- Instant Khichdi Mix
- Integrated Life Support System
- Long Lasting Insectional Mosquito Net
- Multi-Purpose Foldable Army Field Cot
- NBC Filter
- P7 Heavy Drop Platform System
- Palladium Impregnated Carbon
- Portable Handheld Physiological Vital Parameter Monitor
- RADMAC
- ROV 'Daksh'
- Seabuckthron Herbal Tea
- Seapricot Beverage
- Swine Flu (H1N1) Detection Kit

- (e) In view of reply given at (c) and (d) above, Question does not arise.

**Welfare schemes for war widows and dependents**

†1009. SHRI RAM NARAIN DUDI: Will the Minister of DEFENCE be pleased to state:

(a) the district-wise number of war widows and ex-servicemen from Rajasthan State at present;

(b) the schemes being run by Government for the welfare of war widows and their dependents; and

(c) whether Government proposes to construct new hostels for war widows in Rajasthan, if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAOINDERJIT SINGH): (a) District-wise number of war widows and ex-servicemen from Rajasthan State at present are given in the Statement-I (*See below*).

(b) The schemes being run by the Government for the welfare of war-widows and their dependents are given in Statement-II (*See below*).

(c) War widows hostels cum rehabilitation centres are functioning in Jaipur, Jhunjhunu and Sikar. War widows hostels cum rehabilitation centre is under construction at Jodhpur.

***Statement-I***

*Details of District-wise number of war widows and Ex-servicemen  
from Rajasthan State*

Sl. No.	District	No. of War Widows	No. of Ex-Servicemen
1	2	3	4
1.	Ajmer	32	9636
2.	Alwar	145	19986
3.	Barmer	13	1750
4.	Bharatpur	Nil	6474

†Original notice of the question was received in Hindi.